

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal Nos.5747-5749 of 2000

M/S. GOPAL ZARDA UDYOG & ORS.  
Petitioner(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE, NEW DELHI  
Respondent (s)

[Heard by Hon'ble S.N. Variava, Dr. AR. Lakshmanan and S.H. Kapadia,JJ.]

Date : 30/09/2005      These Appeals were called on for judgement today.

For Appellant (s)                      Mr. Subramonium Prasad,Adv.

For Respondent (s)                      Mr. P. Parmeswaran,Adv.

No.2                                      Hon'ble Mr. Justice S.H. Kapadia sitting in Court  
pronounced the judgement of the Bench comprising Hon'ble Mr.  
Justice S.N. Variava, Dr. Justice AR. Lakshmanan and His Lordship.

The civil appeals are partly allowed.

No order as to costs.

Court Master

Court Master

[Signed reportable judgement is placed on the file]